

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/104/252/HDB/2017
NAME OF THE COMPANY	Ukkunagar Chits Private Limited
NAME OF THE PETITIONER(S)	Ukkunagar Chits Private Limited
NAME OF THE RESPONDENT(S)	RoC, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Resig Con	selta Herant	VV22@ Vangaassacidio	V-VII

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		,	

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to RoC.

Post the case on 20.10.2017.

Member (T)

Member (J)

bm